

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated:18.05.2016

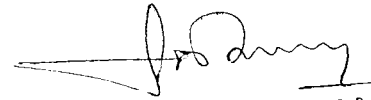
**ORDER NO. 53 of 2016**

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 37 of 2016 and 51 of 2016 for CESTAT Delhi** to the extent indicated below:-

**From 23.5.2016 to 27.5.2016 at 10.30 A.M** Hon'ble Sh. D.N. Panda, Member (Judicial) and Hon'ble Shri V. Padmanabhan, Member (T) will hear Customs Division Bench matters.

During this period Hon'ble Shri B. Ravichandran, Member (T) will hear Single Member matters, as notified and the Excise Division Bench matters shall stand adjourned.

By Order

  
(A.Mohan Kumar) 18/5/16  
Registrar

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Deputy Registrar

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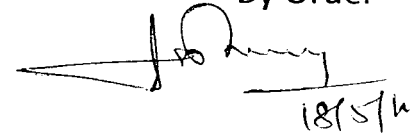
**ORDER NO. 54 of 2016**

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 37 of 2016 for CESTAT Delhi** to the extent indicated below:-

**On 27.05.2016 at 02.30 P.M** Hon'ble Sh. S.K.Mohanty, Member (Judicial) will hear the following part heard matters :

1. E/2339-2340/2006 & E/2857/2006
2. E/382/2009-SM
3. E/51730,52045/2014
4. E/53040/2014-SM
5. C/4146/2012-SM
6. C/53660/2014-SM
7. C/55754/2014-SM
8. E/53030-53031/2015-SM

By Order

  
18/5/16

**(A.Mohan Kumar)**  
**Registrar**

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